Schemes under Bharat Nirman

†1508. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of services/schemes being run under Bharat Nirman, year-wise and district-wise;
- (b) whether roads have also been constructed in Himachal Pradesh there under; and
- (c) if so, the district-wise details of the roads constructed indicating the time, place and length in kilometres thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Bharat Nirman Programme, with an aim to build rural infrastructure was launched in 2005. The Programme consists of six components of Rural infrastructure namely, Rural Drinking water (National Rural Drinking Programme), Housing (Indira Awaas Yojana), Irrigation (Accelerated Irrigation Benefit Programme), Rural Roads (Pradhan Mantri Gram Sadak Yojana (PMGSY), Electrification (Rajiv Gandhi Grammen Vidyutikaran Yojana) and rural Telephony.

- (b) Yes, Sir.
- (c) The State Government of Himachal Pradesh has constructed 3,836.53 km. of road length against the target of 3,824 km under New Connectivity and 7,934.73 km. of road length against the target of 4,713.38 km under upgradation component of Bharat Nirman upto January, 2013. District-wise details of the roads constructed under Bharat Nirman in the state is being compiled.

Employment under MGNREGA in Andhra Pradesh

1509. SHRI DEVENDER GOUD T.: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of persons registered for employment under MGNREGA in Andhra Pradesh during the last five years, year wise and district-wise;
 - (b) whether all the registered persons have been provided with employment;
 - (c) if not, the reasons therefor;

[†]Original notice of the question was received in Hindi.

- (d) the details of expenditure involved for providing employment to them during the above period, district-wise and year wise;
- (e) whether there are complaints with regard to payment of wages under MGNREGA in the State; and
- (f) if so, the manner in which the Ministry addressed them and what plans it has to avoid such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. Provisions of MGNREGA are effected as demand driven schemes, to be prepared and implemented by the State Governments and it is the responsibility of the State Governments concerned to provide the number of days of employment guaranteed under section 3 of the Act on demand. As employment is provided on demand, households provided employment and persondays generated under MGNREGA by the States/UTs depend on demand for employment. Demand for employment under MGNREGA is also dependent upon several external factors including availability of alternate employment opportunities. The details of cumulative number of job cards issued since inception till 2011-12, households provided employment and total expenditure incurred during last five years, year wise and District wise as reported by the Stare Government are given in the Statement (See below).

(e) and (f) The Ministry receives a large number of complaints of all types about implementation of MGNREGA in the country including Andhra Pradesh. 2 cases related to delayed payment of wages, 1 case related to underpayment of wage and 3 cases related to nonpayment of wages in Andhra Pradesh have been received in the Ministry as on 15.2.2013. As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all such complaints/cases received in the Ministry are forwarded to the concerned State Governments for taking appropriate action as per law. Various advisories have been issued to States/UTs to check delays in payments. A time schedule for payment of wages has been suggested by the ministry to the States/UTs to reduce administrative delays.

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[11 March, 2013] Unstarred Questions

Total number	nper	5	of household	ploi	prov	ided	em,	рІоутек	ıt a	nd	total	old provided employment and total expenditure	incı
			Juman	last	6110	110011	1	during last fine ware warning and State wie	0	Pu	Ctoto	mico	
		٠	2717	7	24.7	7		177	2	,	- 277	26.37	

SI	Andhra	Cumulative	No. 1	Number of	f househol	Number of households provided	þ		Total Ex	Total Expenditure (Rs. In lakh)	Rs. In lakh)	
No	Pradesh	Number of		emple	employment (in Nos)	Nos)						
		Household issued					¥'5	565				De PS
	Districts	job cards since	2007-08	2008-09	2009-10 2010-11	2010-11	2011-12	2007-08	2008-09	2009-10	2010-11	2011-12
		Inception till 2011-12										
	2	3	4	5	9	7	8	6	10	11	12	13
_	Adilabad	460046	244840	269053	275477	284230	212281	13461.16	14559.10	23577.00	28119.96	19723.65
0	Anantapur	783721	343588	314397	344967	325401	237063	16790.69	19827.00	19827.00 29403.00	33089.07	28333.27
α	Chittoor	605830	267173	236736	254012	218585	166905	14345.78	19518.10	19518.10 23797.00	25325.03	21002.31
4	Cuddapah	499572	221427	234588	233517	223814	169030	13187.27	15555.00	21627.00	22796.45	16536.76
2	Karimnagar	r 595383	290802	314264	380330	351006	250535	12820.76	17285.10	17285.10 27951.00	25907.40	14930.54
9	Khammam	559337	281345	347987	310095	280215	208190	12941.60	19066.10	21819.00	20567.11	17257.29
7	Mahbubnagar	ıgar 710614	297746	311194	384116	357243	274284	15001.95	19477.00	28049.00	32650.87	23091.28
∞	Medak	465855	199249	199795	264979	255782	194175	11803.96	12222.00	12222.00 21162.00	26639.01	16409.64'
6	Nalgonda	746150	344420	352685	415104	428266	356588	13020.11	16557.00	16557.00 25051.00	30756.73	20372.87

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10	Nizamabad	406911	172702	223987	222059	242880	172433	10587.82	13384.90	18694.00	30370.60	12433.18	Wr
Ξ	Rangareddi	274441	86270	101779	126311	121478	112807	5383.56	7217.00	13399.00	13688.39	12434.85	itten .
12	Vizianagaram	505917	224269	271332	308094	314294	299838	9276.23	14971.00	27389.00	31245.20	30350.78	Answ
13	Warangal	644014	323836	365453	403862	409348	302720	10832.49	15793.00	26708.00	34499.48	19999.98	ers to
7	East Godavari	800111	398709	389022	340296	328203	280077	14361.55	19429.00	19133.00	21018.30	23614.94)
15	Guntur	542827	235499	191156	100951	165960	176056	3908.01	7972.00	4366.00	11853.31	12236.00	[R
16	Kurnool	685793	270406	321139	316281	313136	251871	15118.40	21235.00	27668.00	27274.16	25804.06	АЈҮА
17	Nellore	467623	234326	224901	190538	194364	177713	6203.87	11128.00	12430.00	14879.04	12822.48	. SAB
18	Prakasam	539437	164796	246376	296495	333123	252110	3437.25	10311.00	18336.00	25437.61	19195.17	HA]
19	Srikakulam	530158	202489	280862	307371	328495	287072	5892.29	10785.00	24634.00	31019.34	22079.34	
8	Krishna	464944	NA	130275	162772	193631	181554	NA	2287.98	5037.00	11930.18	10196.29	
21	Visakhapatanam 455505	455505	NA	207307	302004	301453	262468	NA	4981.05	21508.00	24836.75	28356.02	Uns
8	West Godavari	242909	NA	165269	218862	229516	172180	NA	2829.05	9180.00	20034.56	11599.09	starre
3	Total 1	11987098	4803892	5699557	6158493	6200423	4997950	208374.75	296390.38	450918	543938.55	418779.79	d Qu
NA	NA= Not Applicable.												estions

NA= Not Applicable.